

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 21ST DAY OF APRIL, 2020 /1ST VAISAKHA, 1942

BAIL APPL.NO. TMP 61 of 2020

CRIME NO 820/2019 OF VIYYUR POLICE STATION,
THRISSUR DISTRICT

PETITIONER/ACCUSED:

SREEKANTH, AGED 24 YEARS,
S/O.SIVARAMAN, PUTHENPURA VALAPPIL HOUSE,
VENGINISSERY DESOM, VELOOR P.O,
THRISSUR.

BY ADV. SHRI. HARIS E A

RESPONDENTS/COMPLAINANT/STATE:

1. STATE OF KERALA,
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, COCHIN - 682 031.
2. THE SUB INSPECTOR OF POLICE
VIYYUR POLICE STATION,
THRISSUR DISTRICT

BY PUBLIC PROSECUTOR SRI.RAMESH CHAND

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
21.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

DATED THIS THE 21ST DAY OF APRIL, 2020

ORDER

Though the matter was taken up twice, the Lawyer for accused was not seen joining the line. Therefore, post this case on 24/04/2020.

T.V. ANILKUMAR

JUDGE

Nsd/21/04/2020